

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 212
CA(CAA)-27/ND/2020

IN THE MATTER OF:

**M/s. Focus Buildwell Pvt. Ltd. and
M/s. MSG Finance India Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 18.11.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant :
For the RD/OL :
For the Income Tax Department :**

ORDER

Renotified to 14.12.2020.


Court Officer